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WP-42846-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 7<sup>th</sup> OF NOVEMBER, 2025

WRIT PETITION No. 42846 of 2025

## RAMA DEVI SONI

Versus

## THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Brahmendra Prasad Pandey - Advocate for petitioner.

Dr. S.S. Chouhan - Government Advocate for respondent/State.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition reserving the right of the petitioner to initiated legal proceeding in accordance with law.

Petition is accordingly dismissed as withdrawn with the liberty as prayed for.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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